

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

STARRED QUESTION NO:115  
ANSWERED ON:31.07.2000  
HIKE IN CHARGES BY AIIMS  
DINESH CHANDRA YADAV;RAM JEEVAN SINGH

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the All India Institute of Medical Sciences have recently raised substantially the charges in its departments virtually making it beyond the reach of the common man;
- (b) if so, the reasons therefor; and
- (c) the steps taken/proposed to be taken by the Government to bring the charges at reasonable level?

**Answer**

MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR)

(a)to(c): A statement is laid on the table of Lok Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 115 FOR 31.7.2000

The Institute has raised charges of certain clinical procedures and diagnostic tests. But these have been done very selectively and only for a small percentage of patients who can afford to pay. The major charges raised pertain to the Private Ward occupancy and investigation charges. However, even after the hike, the user charges to be levied are atleast one-third of the rates prevailing in other comparable hospitals/diagnostic centres.

The Institute has also reviewed some of the charges levied earlier and brought these down drastically, e.g. MRI, CART (Angiography), bypass surgery, etc. In tune with the Institute's basic mandate of responsiveness to the needs of the genuinely poor, with the exception of the OPD registration charges, all other services are provided free of cost to the poor and the needy.